

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/414/ (IB)/2017
NAME OF THE PETITIONER(S) : PITAMBER MISHRA
NAME OF THE RESPONDENT(S) : ALETRONA ENERGY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. MUKUND RAO	Counsel for Petitioner	
2	S. Sidhartha Vishnu	Rep. Counsel for Respondent	

ORDER

Counsels representing both the parties present. Counsel for Respondent prayed for time stating that they are intending to settle the issue. At request, time is extended. Put up non 24.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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